

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
B.A. No.7196 of 2021**

Lokesh Keshri **Petitioner**

Versus

The State of Jharkhand **Opp. Party**

CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR

For the Petitioner : Mr. Nilesh Kumar, Advocate

For the State : Mr. Ravi Prakash, Spl.P.P

The matter was taken up through Video Conferencing. Learned counsel for the parties had no objection with it and submitted that the audio and video qualities are good.

04/Dated: 10th September, 2021

1. A prayed for, by the learned counsel for the petitioner, put up this case in the next week.

(Rajesh Kumar, J.)

Chandan/-